

**HIGH COURT OF JHARKHAND, RANCHI**

**NOTICE**

**(Regarding removal of defects in the applications for Designation of Senior Advocate)**

The Court has been pleased to request all the concerned Advocates (as named in the list enclosed herewith) who have applied for Designation of Senior Advocates to remove all the defects in their application, as pointed out by the office, by 7<sup>th</sup> February, 2025, in the office of the Chief Justice Secretariat till 5.00 P.M.

**BY ORDER OF THE COURT**

**Dated: 28.01.2025**

**Memo No.- 968 / C.J Secretariat**

**Sd/-**

**Manoj Prasad**

**(Registrar General)**

**Encl: List of applications with defects/remarks**

## List of Applications/Proposals received

Sl. No.	Name of Advocate(S/Sri/ Mrs)	Enrolment No.	Years of Practice	Defects/Remarks
1.	Saurav Arun	1210/2000	24	Sl. No. 14 of the application with respect to the ITR statement is missing.
2.	Sumeet Kumar Gadodia	1303/02	22	No Defect
3.	Sunil Kumar	1182/1991	33	i) Photo wanting ( 02 given 03 wanting)
4.	K.K.Ojha	446/1983	More than 10 years	i) Statement with respect to the actual years of practice may be furnished.
5.	Amit Kumar Das	6614/1999	25	No Defect
6.	Prashant Pallav	JH 1469A/ 2001	20	No Defect
7.	Rupesh Singh	955/2002	22	No Defect
8.	S.P.Roy	4726/99	25	No Defect
9.	Ravindra Nath	2790/96	25	No Defect
10.	Rashmi Kumar	692/2002	22	i) Application unsigned.
11.	Dhananjay Kumar Dubey	634/1986	23	No Defect
12.	Jitendra. S.Singh	J/962A/ 1993	23	No Defect
13.	Rajiv Sinha	1393/1987	More than 10 years	i) Statement with respect to the actual years of practice may be furnished.

Sl. No.	Name of Advocate(S/Sri/ Mrs)	Enrolment No.	Years of Practice	Defects/Remarks
14	K.K.Jhunhunwala	190/1974	50	No Defect
15	Sudhir Kumar	1975/1991	33	No Defect
16	Md. Mokhtar Khan	684/1981	43	No Defect
17	Ajay Kumar Trivedi	02/1977	34	No Defect
18	Vimal Kirti Singh	D/435/ 1985	11	i) Declaration may be given as to the actual years of practice as well as the place(s) of practice.
19	Kartik Kurmy	O-01/2004	More than 10 years	i) Statement with respect to the actual years of practice may be furnished.
20	Praveen Akhauri	J/1451-A/2001	20	No Defect
21	Kanchan Lata	2316/1999	15	i) ITR statement for 05 years only.
22	Indrani Sen Choudhary	191/1977	Statement not given	i) Statement with respect to the actual years of practice not furnished.
23	Awnish Shankar	J/1077A/2001	More than 10 years	i) Statement with respect to the actual years of practice may be furnished.
24.	Vandana Singh	J/1163A/ 2002	More than 10 years	i) Statement with respect to the actual years of practice may be furnished.
25.	Apurb Lal	D/487/ 1987	---	<p>Declaration with respect to the following wanting:-</p> <p>i) Filing of ITR for not less than 10 yrs.</p> <p>ii) Actual place(s) of practice including the total period of practice within the jurisdiction of High Court of Jharkhand</p> <p>iii) Of having not been found guilty of misconduct by the Bar Council of India/Bar Council of State of Jharkhand or any other State Bar Council or absence of any proceeding for misconduct pending.</p> <p>iv) That their application for Designation has not been rejected earlier by any High Court or the Supreme Court.</p> <p>v) Of Absence of any conviction for any offence(s) involving moral turpitude or pending of any such proceeding.</p>
26.	Indrajit Sinha	1287/ 2002	22	No Defect

Sl. No.	Name of Advocate(S/Sri/ Mrs)	Enrolment No.	Years of Practice	Defects/Remarks
27.	Dr. Hasnain Waris	528/ 1991	31	No Defect
28.	Shekhar Prasad Sinha	651/1983	41	No Defect
29.	Darshana Poddar Mishra	1564/2000	24	No Defect
30.	Binod Kumar Dubey	683/1983	41	No Defect
31.	Awanish Ranjan Mishra	2270/2003	Statement not given	i) Statement with respect to the actual years of practice may be furnished.
32.	Jayant Franklin Toppo	912/2002	More than 10 years	i) Statement with respect to the actual years of practice may be furnished.
33.	Vishal Kumar Tiwary	8251/1999	25	No Defect
34.	Pandey Neeraj Rai	2161/1999	More than 10 years	i) Statement with respect to the actual years of practice may be furnished.
35.	Pradip Modi	167/85	40	No Defect
36.	Rajesh Kumar	27/1991	34	No Defect
37.	Amar Kumar Sinha	660/89	30	No Defect
38.	Kalyan Roy	557/1978	45	i) Sl. no. 15 of application not filled up ( list of judgements not given).
39.	Sameer Saurabh	5255/1999	25	No Defect
40.	G.M.Mishra	697/1964	39	i) Sl no. 14 of application form with respect to ITR is not properly filled up. ii) Statement with respect to years of practice given in the application contradicts with the information given in the certificate.
41.	Pratyush Kumar	1239/2000	24	No Defect
42.	Nitin Kumar Pasari	1235/2002	22	No Defect
43.	Jaishankar Tripathi	4801/2006	18	i) Only three synopsis instead of five.
44.	L.C.N. Shahdeo	2757/2003	21	No Defect
45.	Ashok Kumar Yadav	7021/1999	24	No Defect
46.	Gopeshwar Prasad Jha	30/1977	47	i) Synopsis is wanting.

Sl. No.	Name of Advocate(S/Sri/ Mrs)	Enrolment No.	Years of Practice	Defects/Remarks
47.	Praveen Shanker Dayal	415/1988	----	<p>Declaration with respect to the following wanting:-</p> <p>i) Filing of ITR for not less than 10 yrs.</p> <p>ii) Actual place(s) of practice including the total period of practice within the jurisdiction of High Court of Jharkhand</p> <p>iii) Of having not been found guilty of misconduct by the Bar Council of India/Bar Council of State of Jharkhand or any other State Bar Council or absence of any proceeding for misconduct pending.</p> <p>iv) That their application for Designation has not been rejected earlier by any High Court or the Supreme Court.</p> <p>v)Of Absence of any conviction for any offence(s) involving moral turpitude or pending of any such proceeding.</p>
48.	Himanshu Kumar Mehta	958/1983	40	No Defect
49.	Rajendra Krishna	2122/1992	32	No Defect
50.	Peeyush Krishna Choudhary	3411/1997	More than 10 years	i) Statement with respect to the actual years of practice may be furnished.
51.	Prakash Kumar Jha	JH 1764/1999	25	No Defect
52.	Sanjoy Piprawall	566/1990	----	<p>Declaration with respect to the following wanting:-</p> <p>i) Filing of ITR for not less than 10 yrs.</p> <p>ii) Actual place(s) of practice including the total period of practice within the jurisdiction of High Court of Jharkhand</p> <p>iii) Of having not been found guilty of misconduct by the Bar Council of India/Bar Council of State of Jharkhand or any other State Bar Council or absence of any proceeding for misconduct pending.</p> <p>iv) That their application for Designation has not been rejected earlier by any High Court or the Supreme Court.</p> <p>v) Of Absence of any conviction for any offence(s) involving moral turpitude or pending of any such proceeding.</p>

Sl. No.	Name of Advocate(S/Sri/ Mrs)	Enrolment No.	Years of Practice	Defects/Remarks
53.	Manoj Tandon	2504/99	-----	<p>Declaration with respect to the following wanting:-</p> <p>i) Filing of ITR for not less than 10 yrs.</p> <p>ii) Actual place(s) of practice including the total period of practice within the jurisdiction of High Court of Jharkhand</p> <p>ii) Of having not been found guilty of misconduct by the Bar Council of India/Bar Council of State of Jharkhand or any other State Bar Council or absence of any proceeding for misconduct pending.</p> <p>iv) That their application for Designation has not been rejected earlier by any High Court or the Supreme Court.</p> <p>v) Of Absence of any conviction for any offence(s) involving moral turpitude or pending of any such proceeding.</p>
54.	Pankaj Srivastava	JH 3834 T/1987	15	i) Declaration may be given as to the actual years of practice as well as the place(s) of practice.
55	A.K.Rashidi	376/1990	34	No Defect
56	Bhanu Kumar	J2871A/03	21	No Defect
57	Sudhir Kumar Sharma	3522/1999	More than 10 years	i) Statement with respect to the actual years of practice may be furnished.
58	Himanshu Shekhar	D/380/90	=====	<p>Declaration with respect to the following wanting:-</p> <p>i) Filing of ITR for not less than 10 yrs.</p> <p>ii) Actual place(s) of practice including the total period of practice within the jurisdiction of High Court of Jharkhand</p> <p>iii) Of having not been found guilty of misconduct by the Bar Council of India/Bar Council of State of Jharkhand or any other State Bar Council or absence of any proceeding for misconduct pending.</p> <p>iv) That their application for Designation has not been rejected earlier by any High Court or the Supreme Court.v) Of Absence of any conviction for any offence(s) involving moral turpitude or pending of any such proceeding.</p>

Sl. No.	Name of Advocate(S/Sri/ Mrs)	Enrolment No.	Years of Practice	Defects/Remarks
59	Azeemuddin	3552/1997	27	No Defect
60	Arbind Kumar Sinha	89/90	34	i) Serial numbers in the application is improper as also serial no. 25 is missing.
61	Sachin Kumar	JH2330A/2002	22	No Defect
62	Achyut Keshav	2242/2000	22	i)Sl. No.15 of application not filled up. ii) List of judgements not attached. iii) Synopsis not attached iv)ITR filed for last 05 years only.
63	Hemant Kumar Gupta	3664/2005	Statement not given	i) Statement with respect to actual years of practice not given.
64	Anil Kumar Singh	2087/1993	26	i)Sl. No.15& 22 of application not filled up. ii) Synopsis wanting
65.	Siddharth Ranjan	JH 524 T/2001	22	No Defect
66.	Mahesh Kumar Sinha	1017/1989	Statement not given	i) Statement with respect to the actual years of practice may be furnished.
67.	Abhay Kumar Mishra	2322/2000	24	No Defect
68.	Anjani Kumar Verma	1596/1990	34	No Defect
69.	Bhawesh Kumar	66/1995	25	No Defect
70.	Radhey Shyam	712/1982	42	i) Synopsis is wanting
71.	Anuj Kumar	3331/04	20	i)Sl no. 14 of application form with respect to ITR is not properly filled up.
72.	Srijit Choudhary	1382/1991	33	i) No Defect
73.	Om Prakash Tiwari	8098/1999	24	i) No Defect
74.	Satya Narayan Dey	520/1973	51	i)Sl. No. 22 of application not filled up. ii) Synopsis wanting.
75.	Mukesh Kumar Sinha	J-531A/1998	Statement not given	i) Statement with respect to actual years of practice not given. ii)ITR statement in Sl. No. 14 of application is not clear.
76.	Atanu Banerjee	1760/1999	More than 10 years	No Defect

Sl. No.	Name of Advocate(S/Sri/ Mrs)	Enrolment No.	Years of Practice	Defects/Remarks
77.	Dr. Suvendu Jaipurian	JH- 3026 A/1995	30	No Defect
78.	Rinku Bhakat	2919/2000	24	No Defect
79.	Dr. Jayesh Gaurav	4855/2006	----	<p>Declaration with respect to the following wanting:-</p> <p>i) Filing of ITR for not less than 10 yrs.</p> <p>ii) Actual place(s) of practice including the total period of practice within the jurisdiction of High Court of Jharkhand.</p> <p>iii) Of having not been found guilty of misconduct by the Bar Council of India/Bar Council of State of Jharkhand or any other State Bar Council or absence of any proceeding for misconduct pending.</p> <p>iv) That their application for Designation has not been rejected earlier by any High Court or the Supreme Court.</p> <p>v) Of Absence of any conviction for any offence(s) involving moral turpitude or pending of any such proceeding..</p>
80.	Nilesh Kumar	4729/1999	25	i) No Defect